

File No. 1080/12/Admn/Commr Order/2016  
DIRECTORATE OF LEGAL AFFAIRS  
CENTRAL BOARD OF EXCISE & CUSTOMS  
4<sup>th</sup> FLOOR, RAJENDRA BHAWAN, 210, DEEN DAYAL UPADHYAY MARG  
NEW DELHI-110002

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Dated - 27.07.2016

**OFFICE ORDER NO. | /2016**

Sh. Sanjiv Srivastava, Commissioner, has been posted to Central Excise Commissionerate, Delhi-II, vide Office Order No 80/2016 dated 14<sup>th</sup> July 2016 issued from F. No. A 220011/07/2016.AD-II.

It has been decided to assign the charge of Commissioner, Directorate of Legal Affairs to Sh. Sanjiv Srivastava, Commissioner, Central Excise Commissionerate, Delhi-II in addition to his regular charge, till further orders.

This issues with the approval of the competent authority.

— Sd —  
(AJEET KUMAR)  
Dy. COMMISSIONER

**Copy to:**

1. Sh. Sanjiv Srivastava, Commissioner.
2. All Chief Commissioners/Directors General of Customs, Central Excise and Service Tax under CBEC.
3. PS. To all Members, CBEC, New Delhi.
4. All Heads of Department under CBEC/Pr. CCA, CBEC, New Delhi.
5. ADG (HRM-II), DGHRD, New Delhi.
6. The Website Manager, Directorate of Systems, New Delhi for uploading on website.
7. Office Order Folder.

  
Dy. COMMISSIONER 27/7/16